

Urgent
Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025
To,

Dated 05.03.2025

(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathi,
Returning Officer,
for Delhi Bar Association Election 2024

Subject: Urgent meeting with the Members of the Election
Commission, Delhi Bar Association regarding list of final
voters and other misc. issues.

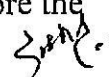
Respected Sir,

This is in response to your letter dated 04.03.2025, which was received by the Election Committee today at around 12:30 p.m. In this respect, we may inform that the meeting with the Chairperson, Election Committee can be held on any working day at around 04:30 p.m, with prior intimation. The above information also stood communicated to the officer bearers of the Bar at earlier occasions.

I have been instructed to inform you that the in view of your communication dated 04.03.2025 served upon us today, the meeting is fixed for today at 04:30 p.m. in the chamber of the Chairperson, Election Committee i.e. Chamber no.410, Extension Block, Tis Hazari Courts, Delhi.

Insofar as the list of voters and availability of EVMs is concerned, we may invite your attention towards the letter dated 28.02.2025 already sent to the your goodselves in response to letter dated 27.02.2025. (copies enclosed).

Besides, as transpires from your letter dated 03.03.2025 (copy enclosed), the said concern has already been cited before the



Ld. Registrar General, Hon'ble High Court of Delhi.
This is for your notice and information.
Thanking you.

For record.
Nikhil
Id. Chairman
DBAEC 2024

11478

No. _____/EC/DBA/2025

Copy to-

Yours Sincerely,

Nodal Officer,
Election Committee DBA 2024

Dated _____

05 MAR 2025

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Advocates Sh. Chandan Singh Rawat, Sh. Rakesh Bhalla, Sh. Dinesh Chaudhary- Members of Election Commission.
- 5) Advocates Sh. Subhash Tagra, Sh. Virender Singh and Sh. Prashant Diwan- Members of Election Tribunal.
- 6) Advocates Sh. Ankit Gupta, Sh. Harish Kaushik, Sh. Satish Kuma, Sh. Kshitiz Ahlawat and Sh. Garvit- Assistant Returning Officers.
- 7) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 8) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.

Nodal Officer

Nodal Officer, Election Committee
DBA Election 2024



Dec 2024
23975032
21.02.25

DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishazari@gmail.com 27.02.2025

To,

The Registrar General
Delhi High Court
New Delhi.

Sub: Request for providing final voter list and to issue direction to M/s. SEC Communications Pvt. Ltd. for operation of portal for proximity cards for Tis Hazari Courts.

Respected Sir,

The Delhi Bar Association has constituted the Election Commission and has also appointed the Returning Officer for conducting elections of DBA on 21.03.2025 in terms of the order Hon'ble Delhi High Court.

The Election Commission has been informed by the office of Delhi Bar Association that no final voter list has been provided by office of your goodself and also the portal for issuance of proximity cards has not been opened by M/s. SEC Communications Pvt. Ltd. in terms of order dated 21.02.2025.

You are therefore, requested to provide the final voter list of voters to the undersigned and also requested to issue direction to M/s. SEC Communications Pvt. Ltd. to open portal for issuing of proximity cards in terms of order of Hon'ble High Court of Delhi, and it has also been brought to our notice that several members who submitted application for proximity cards at Tis Hazari Courts are still facing problem, as their application continue to show as pending on the portal with no further progress. Ensuring prompt resolution of these issues, as soon as possible so that the election can be conducted on the date fixed by the Hon'ble High Court of Delhi.

Thanking you,

(Ravinder Singh)

Chief Election Commissioner

ENCL ÷ APPLICATION FORMS.

c/c

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 10750-751/EC/DBA/2025
To,

Dated 28.02.2025

(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathe,
Returning Officer,
for Delhi Bar Association Election 2024

Subject: Response to letter dated 27.02.2025.

Respected Sir,

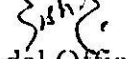
In pursuance of your letter dated 27.02.2025 regarding provision of Final Voter list and opening of proximity portal, I have been instructed to inform you that the Election Committee has already provided the Final list of 'Eligible' voters to the Delhi Bar Association on 04.02.2025. The same has also been displayed on all notice boards as well as on official website of Delhi District Court. Further, soft copy of the said list has also been provided to the Delhi Bar Association today i.e. 28.02.2025.

I am further instructed to inform that opening and closing of proximity card portal does not pertain to Election Committee and the same vests with Hon'ble High Court of Delhi.

This is for your kind information.

Thanking you.

Yours Sincerely,


Nodal Officer,


Election Committee DBA 2024

No. 10752-767/EC/DBA/2025
Copy to-

Dated 7 8 FEB 2025

1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.

- 2) PS to Ld. Principal District & Sessions Judge (HQs), THIC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Advocates Sh. Chandan Singh Rawat, Sh. Rakesh Bhalla, Sh. Dinesh Chaudhary- Members of Election Commission.
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Nodal Officer, Election Committee
DBA Election 2024